NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 46(ND)15 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE COMPANY: M/s. Sh. Parminder Singh Shegal & ors. V/s. M/s. Premium Acres Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1. 5	Suman Dans	Advocate	Petitioners	FD)
3. H	PS KOLLI	rgi SAdu.	R1,2,3	hil

ORDER

Letter for adjournment has been circulated on the ground that Mr. Aushutosh Gupta, the Counsel for the petitioner in CP46/- and Respondents in 43/2015 is unwell. Learned Opp. Counsel does not oppose the request for adjournment. It is pointed out that directions had been given whereby the petitioners in 46(2015) were required to place on record the sale proceeds and remittances received in respect of villas and flats. Learned Opp. Counsel

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contd. 1-

however has pointed out that the direction was only in respect of villas as per the original order dated 28.7.2015. A perusal of the said order reflects that these directions were given to allay the apprehension in respect of financial irregularity. The erstwhile Bench, therefore, passed an order in respect of villas. However, it would apply to all residential units developed by the developer, be it villas or flats, as they are all in the nature of stock-in-trade of the Respondent Company which deals in Real Estate. It is also being made amply clear that in the event of default of compliance by the developer, it will be at his risk and peril .

To come up on 3.10.2016.

(Ina Malhotra)

Sdr

Member (Judicial)

(K. varaunarajan) Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 43(ND)15 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE COMPANY: M/s. Rubicon Real Enterprises Pvt. Ltd. & Ors. V/s. M/s. Premium Acres Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
1.	Sumon Don	nl Advirate	Respondents	73
2.	Alok Dur KPS KOLL	(As.	Petition	- المان
	Milan Sigh			0